

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

Sub: Requirement in Pre-Trial Module of NC - CIS in respect of Section 167 of Cr.P.C.

The Learned Chief Metropolitan Magistrates, Addl. Chief Metropolitan Magistrates and Metropolitan Magistrates posted within Central and West District are again requested to direct the Readers/Stenographers/Ahlmads/Asstt. Ahlmads posted in their respective court to utilize the Pre-Trial Module available in NC-CIS 3.2 so that the data be made available in NC-CIS 3.2.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

> (Stril Kumar Sharma) Additional Sessions Judge/ Officer In-Charge (Computers) Tis Hazari Courts, Delhi

	8	AUG 2022	
Dated:	 		

Copy forwarded for information and necessary action to:

- 1. Learned Chief Metropolitan Magistrates, Addl. Chief Metropolitan Magistrates and Metropolitan Magistrates posted within Central and West District with request to direct the Readers/Stenographers/Ahlmads/Asstt. Ahlmads posted in their respective court to utilize the Pre-Trial Module so that the data be made available in NC-CIS.
- 2. Branch In-Charge, CMM Office, Central District, Tis Hazari Courts, Delhi.
- 3. Branch In-Charge, CMM Office, West District, Tis Hazari Courts, Delhi.
- 4. In-Charge, IT-Cell, Delhi District Courts.
- 5. PS to the Id. Principal District & Sessions Judge (HQs) with request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 6. PS to the Id. Principal District & Sessions Judge (West) with request to place before ld. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
- 7. Reader to the undersigned.
- 8. Dealing Official (Website)/LAYERS (R&I) Central & West District, are requested to upload the copy of this Circular on the official website/LAYERS.

9. Office / Guard File.

(Sunil Kumar Sharma) Additional Sessions Judge/ Officer In-Charge (Computers) Tis Hazari Courts, Delhi

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